

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4726/A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. M. Thakuria,
The District and Sessions Judge,
Kamrup (M).

Dated Guwahati, the 30th September, 2020

Sub:- **Permission to avail entire Puja vacation.**

Ref:- Your letter no. Memo.No. DJK/HA/8761/E Dated 28.09.2021,

Madam,

With reference to the above, I am directed to inform you that you have been **granted permission to avail the entire Puja vacation w.e.f. 09.10.2021 to 24.10.2021**, as prayed for. The next senior most Judicial officer of the establishment and in the absence of the same, the learned Chief Judicial Magistrate, Kamrup(M), Guwahati, shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4728
Memo NO.HC.VII-50/2000/4727/A, dated 30.9.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)